

**PUBLIC ANNOUNCEMENT UNDER REGULATION 15 (1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011
("SEBI (SAST) REGULATIONS, 2011")**

OPEN OFFER FOR ACQUISITION OF 858,650 EQUITY SHARES FROM SHAREHOLDERS OF **SAI MOH AUTO LINKS LIMITED** (HEREINAFTER REFERRED TO AS **"TARGET COMPANY"**) HAVING ITS REGISTERED OFFICE AT 8/3, IIIIRD FLOOR, SATBHRAVA SCHOOL MARG, W.E.A., KAROL BAGH, NEW DELHI – 110005; TEL. NO.: 011-47172800; FAX. NO.: 011-47172820; BY MR. ANAND KUMAR S/O SH. VARISH BHAN GUPTA R/O E-857, SARASWATI VIHAR, PITAMPURA, NEW DELHI – 110034 (HEREINAFTER REFERRED TO AS **"ACQUIRER 1"**) AND MR. ARPIT GOEL S/O MR. ANAND KUMAR R/O E-857, SARASWATI VIHAR, PITAMPURA, NEW DELHI – 110034 (HEREINAFTER REFERRED TO AS **"ACQUIRER 2"**) (HEREINAFTER COLLECTIVELY REFERRED TO AS **"ACQUIRERS"**) PURSUANT TO AND IN ACCORDANCE WITH REGULATION 3(1) AND REGULATION 4 OF SEBI (SAST) REGULATIONS, 2011.

This Public Announcement (**"PA"** / **"Public Announcement"**) is being issued by Corporate Professionals Capital Private Limited (**"Manager to the Offer"**) for and on behalf of the Acquirers to the Equity Shareholders of the Target Company (**"Shareholders"**) pursuant to, and in compliance with, amongst others, Regulation 3(1) and Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulations"**).

1. OFFER DETAILS:

- **Size:** 858,650 (Eight Lacs Fifty Eight Thousand Six Hundred and Fifty) Equity Shares constituting 26.00% of the present issued subscribed and paid-up equity share capital of the Target Company.
- **Price/ consideration:** Rs. 10/- (Rupees Ten Only) for each Equity Share of the Target Company.
- **Mode of payment (cash/ security):** Cash
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc):** Voluntary Offer

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION): NOT APPLICABLE

3. ACQUIRERS:

DETAILS	ACQUIRER 1	ACQUIRER 2	Total
Name of Acquirers	MR. ANAND KUMAR	MR. ARPIT GOEL	-
Residential Address/ Registered Office	E-857, SARASWATI VIHAR, PITAMPURA, NEW DELHI –110034	E-857, SARASWATI VIHAR, PITAMPURA, NEW DELHI – 110034	-
Name(s) of persons in control /promoters of acquirer	Not Applicable	Not Applicable	Not Applicable
Name of the Group, if any, to which the Acquirers company belongs to	Not Applicable	Not Applicable	Not Applicable
Pre Transaction shareholding (Number and % of total share capital) of Acquirers	Not Applicable	Not Applicable	Not Applicable
Pre Transaction shareholding (Number and % of total share capital) of persons in control and relatives of Acquirers	Not Applicable	Not Applicable	Not Applicable
Proposed shareholding after the acquisition of shares which triggered the Open Offer	858,650 (Eight Lacs Fifty Eight Thousand Six Hundred and Fifty) Equity Shares representing 26.00% of the paid-up share capital of the Target Company.	858,650 (Eight Lacs Fifty Eight Thousand Six Hundred and Fifty) Equity Shares representing 26.00% of the paid-up share capital of the Target Company.	858,650 (Eight Lacs Fifty Eight Thousand Six Hundred and Fifty) Equity Shares representing 26.00% of the paid-up share capital of the Target Company.
Any other interest in the TC	Acquirers do not have any other interest in the Target Company.		

4. DETAILS OF SELLING SHAREHOLDERS: NOT APPLICABLE

5. TARGET COMPANY:

Name	:	SAI MOH AUTO LINKS LIMITED
CIN	:	L34300DL1985PLC020510
Exchange where listed	:	BSE Limited Ahmedabad Stock Exchange Limited

6. OTHER DETAILS:

- The Detailed Public Statement pursuant to this Public Announcement will be issued and published in accordance with Regulation 13(4) and 14(3) of the SEBI (SAST) Regulations, on or before November 01, 2016, Tuesday. It shall contain details of the Offer including the detailed information on the offer price, detailed information on the Acquirer, detailed information on the Target Company, detailed reasons for the Offer, statutory approvals for the Offer, delisting option, details of financial arrangement, other terms of the Offer, conditions to the Offer etc. and shall be published in all editions of any one English national daily newspaper with wide circulation, any one Hindi national daily newspaper with wide circulation and any one Marathi newspaper having circulation in Mumbai where the shares of the Target Company are listed i.e. BSE Limited. The registered office of the Target Company is situated in Delhi and since the local language of Delhi is Hindi only, no separate publication will be made in the local language of Delhi.
- The Acquirers undertakes that it is aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.
- The Acquirers have adequate resources and has made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.

ISSUED ON BEHALF OF ACQUIRERS BY MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

D-38, South Extension Part-1, New Delhi – 110049

Contact Person: Mr. Manoj Kumar/ Ms. Ruchika Sharma

Ph.: +91-11-40622228/+91-11-40622248; **Fax:** 91-11-40622201

Email: manoj@indiacp.com/ ruchika.sharma@indiacp.com

SEBI Regn. No: INM000011435

On behalf of Acquirers

Sd/-

Anand Kumar

Acquirer 1

Sd/-

Arpit Goel

Acquirer 2

Place: New Delhi

Date: October 24, 2016